

High Court of Karnataka, Bengaluru, Dated 19th September 2019.

DRIVING TEST INTIMATION LETTER

The Driving Test to the eligible candidates for recruitment to the post of Drivers on the Establishment of High Court of Karnataka, as called vide Notification No. HCRB 9/2019 dated 14/05/2019, is scheduled to be held from 14.10.2019 to 03.12.2019 from 09.30 a.m. onwards in the premises of BHARATHI, THE REGIONAL TRANSPORT OFFICE, **JNANA** MALLATHAHALLI DRIVING TEST TRACK, ULLALA ROAD. MALLATHAHALLI, BENGALURU-560056.

The eligible candidates in the enclosed list are hereby directed to be present in the said venue at 09.30 a.m. on their respective dates shown in the enclosed list for Driving Test.

The Intimation Letter to the eligible candidates is sent to the respective candidates by registered post to the postal address furnished by them in their application.

Further, candidates are required to produce the **ORIGINAL INTIMATION LETTER** along with following **ORIGINAL CERTIFICATES COMPULSORILY** for verification before driving test:

- 1. S.S.L.C. or Equivalent Marks card
- 2. Driving license of Heavy Passenger Motor Vehicle or Heavy Goods Vehicle
- 3. Driving Experience Certificate
- 4. Caste/Category certificate (if claimed)
- 5. Rural, Ex-servicemen, Displaced from Projects certificates (if claimed)
- 6. No Objection Certificate from the employer (for in service candidates)

Note: Candidates who fail to produce the **ORIGINAL CERTIFICATES** / **DOCUMENTS** on the date of driving test are liable to be disqualified. Further, candidates shall also submit one set of self attested photo copy of above certificates along with one passport size photo at the time of verification.

(V. SRISHANANDA) REGISTRAR GENERAL

BY ORDER

Encl: The application number of eligible candidates mentioned in **Annexure-A** and list of ineligible candidates along with reasons for rejections mentioned in **Annexure-B** are Annexed herewith.